Ø

- (ii) Review by Government on the working of the Board.
- (iii) Statement giving reasons for the delay in laying the papers mentioned at (1) above,
- (b) (1) Twenty-eight Annual Report and Accounts of the Annual Welfare Board of India; Madras, for the year 1989-90, together with the Audit Report on the Accounts.
- (11) Review by Government on the working of the Board. [Placed in Library See No LT 2028|91]
- (c) (1) Annual Report and Accounts of the Padmaja Naidu. Himalayan Zoological Park, Darjeeling, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Institute,[Placed in Library See No. LT-2029/91]
 - (d) (1) Annual Report and Accounts of the Centre for Environment Education, Ahmedabad, for the year 1989-90, together with the Auditors' Report on the Accounts.
- (ii) Review by Government on the working of the Centre. [Placed in Library. See No. LT-1603/91]
- Report and Accounts (1989-90) of the Indian Railways Finance Corporation Limited, New Delhi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BHAKTA CHARAN DAS): I lay on the Table, under sub-section (1) of section 619A of the Companies Act, 1956, a copy each (in

- English and Hindi) of the following papers.—
 - (i) Third Annual Report and Accounts of the Indian Railway Finance Corporation Limited, New Delhi, for the year 1989-90, togethere with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of Indian thereon
 - (11) Review by Government on the working of the Corporation.[Placed in Library. See No. LT 2037/91]
- I. Accounts (1989-90) of the University of Hyderabad and Audited Report thereon.
- II. Report (December 1990) of the Committee for Review of National Policy on Education.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIBHAGEY GOBARDHAN): I lay on the Table:

- I. A copy (in English and Hindi) of the Annual Accounts of the University of Hyderabad for the year 1989-90 and the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974
- [Placed in Library See No LT 1939|91]
- II. A copy (in English and Hindi) of the Report (December 1990) of the Committee for Review of National Policy on Education, 1986 (Part-I) entitled 'Towards an Enlightened and Humane Society'.

 [Placed in Library See 1. LT 1941 91]
- I. Report and Accounts (1989-90) of the Power Finance Corporation Limited, New Delhi and related papers
- II. Report and Accounts (1988-89) of the Damodar Valley Corporation, Calcutta and related papers.

MINISTER OF ENERGY THE (SHRI KALYAN SINGH KALVI): I lay on the Table:---

- I A copy each (in English and of the following papers, sub-section (1) of section 619A of the Companies Act, 1956:-
 - (1) Fourth Annual Report and Accounts of the Power Finance Corporation Limited, New Delhi, for the year 1989-90, together with the Auditors' Report on the comments of Accounts and the Auditor Comptroller and General of India thereon.
 - (11) Review by Government on the working of the Corporation. [Placed in Library See No LT 1921 91]
- II (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of section 45 of the Damodar Valley Corporation Act, 1948 -
 - Annual Report and Ac-(1) counts of the Damodar Valley Corporation, Calcutta, for the together with the year 1988-89, Report on the Ac-Auditors' counts.
 - (11) Review by Government-on the working of the Corporation.
- Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (1) above

[Placed in Library See No. LT-1923 91]

थी जगदीश प्रताः माथुर (उत्तः प्रदेश): महोदया दो मिलियो का ऐसा ह्या है कि दो मंत्री बिहार पर खडे हए और जिनके बिहाफ पर वे खडे हए, वे मर्वी या गए। इसका मतलक यह है कि मबी जी ने ५हले ५ मिशन नहीं ली थी दूसरे मत्नी के ्रविहाफ़ प । नतीजा क्या हा कि मन्नी जी ... (ब्यवधान) त्रगण परिमाशन नहीं ली थी, तो यह प्रथा बंद होनी चाहिए।

डा० रःनाकर पाण्डेय (उत्तर प्रदेश) : एक-साथ सैकिड के लिए अगर्य मिनिस्टर लेट श्राए है तो इसको प्राब्लम न बनाइए। . . . (व्यवधान)

on the Table

श्री जग्रदीश प्रसाद माथुर: ५ मिशन लेनी चाहिए दूसरे मली की पेपर ले करने के लिए तो मैं यह पूछना हकि जो दो मंत्री खडे हए थे उन्होने परमिशन ली थी क्या ?

THE VICE-CHAIRMAN (SHRI-MATI JAYANTHI NATARAJAN): Please take your seat.

श्री जगदीश प्रसाद माथुर मुझे उत्तर देने दीजिए उन्हें ।

VICE-CHAIRMAN THE (SHRI-JAYANTHI NATARAJAN): MATI I have understood I will find whether permission has been taken. In any case, the hon Minister herself came. I will find out and let the House know.

- Report and Accounts (1989-90) of the Hindustan Steel Works Construction Limited. Calcutta and related papers.
- II. Report and Accounts (1989-90) of the Bharat Refractories Limited Dhanbad and related papers
- III. Report and Accounts (1989-90) of the Mattallurgical and Engineering Consultants (India) Limited, Ranchi and related papers.
- IV. Report and Accounts (1989.90) of __ the Managinese Ore (India) Limi. ted, Nagpur and related papers.

इस्पात श्रौर खान मंत्रालय में राज मंत्री (श्री बसव याज पाहिल) कम्पनी श्रधिनियम 1956 की धारा 619 के की उपधारा (1) के अधीन निम्नलिखित पत्नी की एक-एक प्रति (अग्रेजी तथा हिन्दी मे) सभा पटल पर

(L) (क्) 1989-90 के पंके लिए हिन्दुस्तान स्टील न्क्सं कंस्ट्रक-यान लिमिटेड, कलकत्ता का .. **उ**ब्बीसवां वार्षिक प्रतिवे**दन**